

PAPERS LAIDS ON THE TABLE

[English]

12.06 hrs.

Annual Report of and Review on National Cooperative Tobacco Growers Federation, Ltd., Anand, for 1985-86 and a Statement *Re.* Delay In laying these Papers

THE MINISTER OF AGRICULTURE (DR. G.S. DHILLON): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Tobacco Growers Federation Limited, Anand, for the year 1985-86 along with Audited Accounts.
- i) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Tobacco Growers Federation Limited, Anand, for the year 1985-86.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. (Placed in Library. See No. LT-4814/87)

Annual Report of and Review on Delhi Development Authority for 1985-86 and a Statement *Re.* Delay In laying these Papers

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): On behalf of SHRI-MATI MOHSINA KIDWAI: I beg to lay on the Table—

- (1) (i) A copy of the Annual Ac-

counts (Hindi and English versions) of the Delhi Development Authority, for the year 1985-86 together with Audit Report thereon, under sub-section (4) of section 25 of the Delhi Development Act, 1957.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Delhi Development Authority for the year 1985-86.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-4815/87]

Annual Report and Audited Accounts of Press Council of India, New Delhi, for 1986

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Press Council of India, New Delhi, for the year 1986 along with Audited Accounts [Placed in Library. See No. LT-4816/87]

Notification Under Aircraft Act and Statements Correcting answer to USQ No. 1520 dated 5.3.87 *Re.* Bus Services from Airports and Explaining Reasons for Delay in correcting the reply

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): I beg to lay on the Table—

- (1) A copy of the Aircraft (First Amendment) Rules, 1987 (Hindi

and English versions) published in Notification No. G.S.R. 543 (E) in Gazette of India dated the 3rd June, 1987 together with an explanatory note under section 14A of the Aircraft Act, 1934. [Placed in Library. See No. LT-4817/87]

- (2) A statement (Hindi and English versions) (i) correcting the reply given on 5 March, 1987 to Unstarred Question No. 1520 by Shri C. Madhav Reddy and others regarding Bus services from airports and (ii) giving reasons for delay in correcting the reply. [Placed in Library. See No. LT-4818/87]

Statements Correcting Answers to USQ No. 1907 dated 9.3.87 Re. minimum wage for Agricultural and Construction Workers and giving Reasons for delay in Correcting the Reply

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): I beg to lay on the Table a statement (Hindi and English versions) (i) correcting the reply given on 9 March, 1987 to Unstarred Question No. 1907 by Shri Parasram Bhardwaj and others regarding minimum wages for agricultural and construction workers and (ii) giving reasons for delay in correcting the reply. [Placed in Library. See No. LT-4819/87]

Review on and Annual Report of Goa Meat Complex Ltd. for 1985-86

THE MINISTER OF AGRICULTURE (DR. G.S. DHILLON): On behalf of Shri Yogendra Makwana I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under Sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) A statement regarding Review by the Government on the working of the Goa Meat Complex Limited, for the year 1985-86.
- (2) Annual Report of the Goa Meat Complex Limited, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4820/87]

12.07 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Representation of the People (Amendment) Bill, 1987, which has been passed by the Rajya Sabha at its sittings held on the 21st August, 1987."

[English]

REPRESENTATION OF THE PEOPLE
(AMENDMENT) BILL AS PASSED BY
RAJYA SABHA

SECRETARY-GENERAL: Sir, I lay on the Table the Representation of the People (Amendment) Bill, 1987, as passed by Rajya Sabha.